



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original Application No. 914 of 2011

Applicant(s) Gargadhar Behera Respondent(s) U.O. (post.)

Advocate for Applicant(s) M/S. S. S. Karmar S. K. Sahoo Advocate for Respondent(s) Qualifying Service

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

3PO of Rs. 50/-
has been filed.
For consideration
as per scrutiny
sheet.

Order Dt. 17-01-2012

Coram :-

Hon'ble Mr. C. R. Mohapatra, Administrative Member

Hon'ble Mr. A. K. Patnaik, Judicial Member

Ld. counsel for the
applicant is absent on call in the
morning. Ld. counsel was also
absent when called for the 2nd time.
It appears that the applicant is not
interested for prosecution of the case.
Hence the case is dismissed for
default.

Copy of the order may be
sent to the applicant by post to his
address given in the O.A.

Judicial Member

Admin Member

Applicant may
remove the defect.

SO- (J)

21-04-11

Defect removed.

for registration.

SO J

30/12/11

30/12/11